

(b) if so, the details of such health cards issued to the citizens during the last year, including the States where this scheme has been implemented;

(c) whether it is a fact that this scheme has not been implemented in some parts of the country;

(d) if so, the details thereof; and

(e) the action taken by Government to implement this scheme in all parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) and (b) Yes, Sir. Under the Rashtriya Swasthya Bima Yojana (RSBY), smart cards containing biometric details of the beneficiary families are issued to the beneficiaries to get the cashless health insurance cover upto Rs. 30,000/-. As on 28.02.2013, more than 3.41 crore smart cards have been issued in 28 States/Union Territories, namely, Andhra Pradesh, Assam, Arunachal Pradesh, Bihar, Chhattisgarh, Delhi, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Maharashtra, Manipur, Madhya Pradesh, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Puducherry and Chandigarh Administration.

(c) to (e) Apart from the 28 States/UTs mentioned above, Tamil Nadu and Goa had participated in the scheme earlier but now have launched their own health insurance schemes. The Rashtriya Swasthya Bima Yojana (RSBY) is not being implemented in the Union Territories of Andaman and Nicobar Islands, Daman & Diu, Dadra and Nagar Haveli and Lakshadweep. Central Government Officers are consistently pursuing with these remaining States/UTs and due to these efforts, Sikkim has initiated the process for implementation of the scheme. However, ultimately it is the decision of the concerned State/UT to implement a scheme sponsored by the Central Government.

Unemployment benefits to capable persons actively seeking work

2585. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government provides unemployment benefits for those persons

who are unemployed and capable of working, and can prove that they are actively seeking work;

(b) if so, the details thereof, including the types of schemes and segregation of the workforce under such schemes;

(c) if not, whether Government is seeking to introduce any such scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise

Vacancies in ITI's and ITC's

‡2586. SHRI BHAGAT SINGH KOSHYARI : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the State-wise number of Industrial Training Institutes (ITIs)/Industries Training Centres(ITCs) being run in the public and private sector in the country at present;

(b) the State-wise and category-wise number of vacancies under various categories in the above ITIs/ITCs and the steps taken/being taken by Government in this regard;

(c) whether Government has set up new ITIs/ITCs based on Information Technology (IT) in the country; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) There are 10,344 Industrial Training Institutes (ITIs) (Govt. 2271 and Pvt. 8073) as on 15.03.2013 in the Country is given in Statement-I (*See below*).

‡Original notice of the question was received in Hindi.